

(d) whether the import and manufacture of such deadly pesticides is proposed to be stopped soon; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b) No, Sir.

(c) to (e). Question do not arise.

#### Loan to Unemployed Youths in Rajasthan

2836. SHRI RAM SINGH YADAV : Will the Minister of FINANCE be pleased to state :

(a) the total number of beneficiaries under the Self-employment for Educated Youth Programme upto the 31st March, 1985;

(b) whether loan applications of unemployed youths under the said scheme numbering in thousands had been processed by the District Industries Centres in Rajasthan State upto the 31st March, 1985 but the applicants could not obtain loans because of paucity of funds earmarked for the State; and

(c) by what date such applicants would get loan ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Under the Self-employment Scheme for Educated Unemployed Youth, the banks had sanctioned loans amounting to Rs. 401.54. crores to 2.42 lakh beneficiaries for the year 1983-84. As per the progress reports available, the banks have sanctioned loans amounting to Rs. 369.71 crores to 2.26 lakh beneficiaries during 1984-85, Full information is still awaited.

(b) and (c). For the year 1983-84 as against the target of 10,000 for the Rajasthan State, the commercial banks sanctioned 15054 cases. For the year 1984-85, as against the target of 15,000 banks have sanctioned 15,382 cases. The operative period of the Scheme has been extended till the end of current financial year.

[Translation]

#### Proposal to have five years Budget

2837. SHRI BAPULAL MALVIYA : Will the Minister of FINANCE be pleased to state whether Government are considering a proposal to have five years budget ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : No, Sir.

#### Allotment of rejected Sleeper Bars by S.A.I.L.

2839. SHRI MAHENDRA SINGH : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the total quantity of rejected sleeper bars allotted to Bhilai and Indore (M.P.) based sales branches of Steel Authority of India Limited during the years 1982-83, 1983-84 and 1984-85, year-wise;

(b) the names of the industries to which the Bhilai and Indore branches of the Steel Authority of India Limited allotted rejected sleeper bars, during the same years;

(c) the details of the quantity of rejected sleeper bars allotted to each industry;

(d) whether the Steel Authority of India Limited gives priority in matter of allotment of raw materials to the Small Scale Industries and the small units of agro-tool manufacturers; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) Receipts of rejected sleeper bars at Bhilai and Indore branches of SAIL during last three years have been as follows :

(Quantity in tonnes)

Year	Bhilai	Indore
1982-83	Nil	113
1983-84	886	53
1984-85	999	57